

By Speed Post

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-205/2013/ 995 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri P. Das,
District & Sessions Judge,
Morigaon, Assam.

Dated Guwahati the 26th February, 2019.

Sub: **Station Leave permission.**

Ref:- Your letter No.DJM/869, dtd. 21.02.2019

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to Leave the Headquarter w.e.f. the evening of 22.02.2019 till the morning of 25.02.2019, as prayed for. The senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

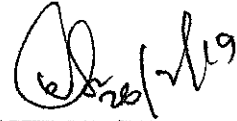
Sd/-

JT .REGISTRAR (VIGILANCE).

Memo NO.HC.VII-205/2003/ 996 /A, dated 26'02'19

Copy to:

✓ 1. The Systems Analyst, Gauhati High Court.



JT. REGISTRAR (VIGILANCE)

Rolan